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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10581/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The Director,**  
**Judicial Academy, Assam**

Dated Guwahati, the 24 October, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.JAA-37/2021-22/2793, dated 04.10.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Shivani Handique, Research Officer, Judicial Academy, Assam, has been allowed to avail HTC for the block period of 2022-2024 for travelling from Guwahati to her home town, Jorhat, and return by her own vehicle, Maruti Suzuki S-Cross with regn. No. AS 01 DN 1377, along with her husband Shri Dhruvajyoti Talukdar and daughter Smti. Ashlesha Talukdar (subject to fulfilling criteria as dependent family members), w.e.f. 10.10.2024 till 20.10.2024, by the shortest possible route, as per existing Rules.

Smti. Handique may kindly be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10582-10585 /2024/A.

Dated 24<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Shivani Handique, Research Officer, Judicial Academy, Assam.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*CR 25/10/2024*  
**REGISTRAR (VIGILANCE)**

*du 24/10/24*